

Central Administrative Tribunal
Principal Bench

O.A. No. 2113 of 2000

New Delhi, dated this the 15th March, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Narendra Kumar,
S/o late Shri Manghat Ram,
Presently working as Peon,
Office of Development Commissioner, SSI,
Ministry of SSI, Agro & Rural Industries,
R/o C-111, Sewa Nagar,
New Delhi. Applicant

(By Advocate: Ms. Chitra Gera)

Versus

1. Union of India through
the Secretary,
Ministry of SSI, Agro & Rural Industries,
Nirman Bhawan,
New Delhi.
2. The Development Commissioner (SSI),
Ministry of SSI, Agro & Rural Industries,
Nirman Bhawan,
Maulana Azad Road,
New Delhi.
3. The Joint Development Commissioner (SSI),
Ministry of SSI, agro & Rural Industries
Nirman Bhawan, Maulana Azad Road,
New delhi.
4. Shri Sat Dev Rao,
Driver,
C/o the Development Commissioner (SSI),
Ministry of SSI, Agro & Rural Industries,
Nirman Bhawan,
Maulana Azad Road,
New delhi. Respondents

(By Advocate: Shri S.K. Gupta)

ORDER (Oral)

S.R. ADIGE. VC (A)

Heard both sides.

2. It is not denied that the existing incumbent on the post of staff car driver in respondents' organisation is holding the post on ad

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hoc basis for 89 days at a time. This arrangement is not in accordance with relevant Recruitment Rules (copy taken on record).

3. We dispose of this O.A. with a direction to respondents that on the expiry of the existing tenure of 89 days, by the present incumbent, and in the event that work of driver is available Respondents should take appropriate steps to fill up the post of Staff Car Driver on regular basis in accordance with rules by terminating the existing arrangement, and considering the claims of all the eligible persons, in accordance with rules and instructions on the subject.

4. In so far as applicant is concerned, in the event he submits an application for the aforesaid post, his claim should be considered as per rules and instructions on the subject. No costs.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

S. R. Adige
(S. R. Adige)
Vice Chairman (A)

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